

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 212
IA (CA) No. 18/JPR/2024
IA (CA) No. 30/JPR/2024
IA (CA) No. 38/JPR/2024
IA (CA) No. 39/JPR/2024
CP No. 07/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Jagdish Tambi & Ors.

...Petitioners

Versus

M/s Ksheer Sagar Developers Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	Mohit Khandelwal, Adv.
For the Respondent	:	Kamlakar Sharma, Sr. Adv. Rishabh Khandelwal, Adv. Amol Vyas, Adv.

ORDER

IA (CA) No. 18/JPR/2024

Heard Mr. Mohit Khandelwal, Adv. appearing on behalf of the Applicant. Mr. Kamlakar Sharma, Sr. Adv. along with Mr. Rishabh Khandelwal, Adv. appearing on behalf of the Respondent. Pleadings are complete. As prayed by the learned counsel for the Applicant that the video recording of the proceedings of AOGM dated 01.03.2024 has been submitted by the learned counsel for the Respondent with sealed cover envelop in the Court. List the IA for arguments on 07.10.2024 at 12:00 noon.

IA (CA) No. 38/JPR/2024

This is an application filed under Rule 11 of NCLT, Rules, 2016. Mr. Mohit Khandelwal, Adv. appearing on behalf of the Applicant. Mr. Kamlakar Sharma,

Sd—

Sd—

Sr. Adv. along with Mr. Rishabh Khandelwal, Adv. appearing on behalf of the R-2, 3, 4 & 5, accepts / waives formal notice and seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the IA on 22.10.2024.

IA (CA) No. 39/JPR/2024

Mr. Mohit Khandelwal, Adv. appearing on behalf of the Applicant. Mr. Kamlakar Sharma, Sr. Adv. along with Mr. Rishabh Khandelwal, Adv. appearing on behalf of the R-2, 3, 4 & 6 who submits that reply has been filed on behalf of R-2 & R-3 and seeks time to file reply on behalf of R-4 & R-6. Mr. Amol Vyas, Adv. appearing on behalf of R-5. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the IA on 22.10.2024.

Sd-

(Rajeev Mehrotra)
Technical Member

September 09, 2024

Sd-

(Deep Chandra Joshi)
Judicial Member